NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 196/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: M/s. Chemical International (Mumbai) Pri LID.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

Common Order

TCSP No.192 /230-232/NCLT/MB/MAH/2017 TCSP No.193 /230-232/ NCLT /MB/MAH/2017 TCSP No.194 /230-232/ NCLT /MB/MAH/2017 TCSP No.195 /230-232/ NCLT /MB/MAH/2017 TCSP No.196 /230-232/ NCLT /MB/MAH/2017

Company Petition is admitted.

List this matter for hearing on 9.3.2017 with a direction to RD and OL to file their Reports within 15 days.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)